

(b) whether the basic requirements necessary for opening of these Vidyalayas are available at those places?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) Yes Sir. Fourteen Navodaya Vidyalayas have been sanctioned during the year 1991-92. The details are as under:—

<i>Sl.No.</i>	<i>Location</i>	<i>District</i>	<i>State/U.T.</i>
1.	Dhrangadhra	Surindernagar	Gujarat
2.	Targhari	Rajkot	Gujarat
3.	Kalukheda	Ratlam	Madhya Pradesh
4.	Palus	Sangli	Maharashtra
5.	Nongtalang	Jaintia Hills	Meghalaya
6.	Wokha	Wokha	Nagaland
7.	Bharaich	Gazipur	Uttar Pradesh
8.	Dalip Nagar	Deoria	Uttar Pradesh
9.	Pihani	Hardoi	Uttar Pradesh
10.	Gyanpur	Bhadohi	Uttar Pradesh
11.	Bhargain	Etah	Uttar Pradesh
12.	Jafarpur Kalan	West District	Delhi
13.	Takurachara	S. Tripura District	Tripura
14.	Ujain	Siwan	Bihar

(b) Yes, Sir.

[English]

Recommendations of the Committee on Risk Allowance

1590. SHRI BALRAJ PASSI:

SHRIMATI SUMITRA MAHAJAN:

SHRI BHAGWAN SHANKAR RAWAT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 764 on 27 February, 1991 and state:

(a) whether the recommendations made by the Committee on Risk Allowance have since been examined; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) and (b) The recommendations of the one person Committee on Risk Allowance are still being examined.

Maintenance of Government Quarters By C.P.W.D.

1591. SHRI DEVENDRA PRASAD YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware that Government quarters/colonies maintained by the CPWD in New Delhi are lying in a dilapidated condition;

(b) if so, the measures being devised to ensure proper upkeep and maintenance of Government colonies; and

(c) whether the Government propose to devise a system of half yearly